

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 6**  
**Appeal No.77/252/ND/2021**

**IN THE MATTER OF:**

Sandhu Apartments Pvt. Ltd.

...

Appellant

Vs

ROC Delhi

...

Respondent

**Order under Section 252**

**Order delivered on 26.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :

For the IT Dept. :Mr.Shlok Chandra, Ms. Mansie Jain, Adv.

**ORDER**

New Appeal filed under Section 252 of the Companies Act, 2013. Copy of appeal be served to the Respondents, if not served. ROC and Income-Tax Department to file reply within 3 weeks, with copy in advance to the other side.

List the matter on **12.05.2021**.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

MUKESH

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**